# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 2749

TO BE ANSWERED ON THE  $16^{\text{TH}}$  DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

### FREEZING OF PROPERTY OWNED BY NON-ORIGIN INDIAN

## †2749. SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any action against the property owned by non Indian origin people especially those in Canada, Britain and the United States involved in anti India activities; and
- (b) whether the bank accounts of the said people have been frozen or their passports have been cancelled on their travel to India have been banned; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): There have been instances of participation and support by non-Indians to anti-India activities. The Government of India, including through its diplomatic Missions and Posts, has engaged with the host governments and urged them to not only take action against these elements under their respective domestic laws, but also to ensure adequate safety of our diplomatic properties and personnel as per relevant international conventions. Further, the travel of such non-Indians who are involved in these activities is prohibited into India in terms of Visa Manual, Rules and Guidelines issued from time to time.

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